केन्द्रीय सूचना आयोग Central Information Commission बाबा गंगनाथ मार्ग/Baba Gangnath Marg म्निरका/Munirka, नई दिल्ली-११००६७/New Delhi -110067

Dated: 24.03.2022

Advertisement

Subject: Filling up the posts of Sr. Principal Private Secretary & Principal Private Secretary on Deputation(ISTC)/ absorption and Section Officer & Private Secretary on Deputation(ISTC) basis in the Central Information Commission.

Applications, in the prescribed Performa as per Annexure-I of DoP&T OM No. AB.14017/28/2014-Estt.(RR) dated 02.07.2015, are invited from eligible persons for filling up the following posts in the Central Information Commission on Deputation(ISTC)/absorption basis. The details of the posts are as under:

- 1. Sr. Principal Private Secretary
- 2. Principal Private Secretary
- 3. Section Officer
- 4. Private Secretary

The eligibility criteria, qualifications and particulars to be submitted with the application regarding the above posts are given in enclosed circular.

It is requested that applications of such eligible persons, who are desirous of being considered for the posts advertised and can be relieved immediately on selection, may be forwarded along with their complete and up to date APAR Dossiers for the last five years, Cadre Clearance, Vigilance Clearance and Integrity Certificate, Certificate towards Major/Minor Penalties imposed, if any during the period of last 10 years, to Central Information Commission within a period of 45 days from the date of publication of this Advertisement in Employment News. Applicants will not be allowed to withdraw their candidature at a later date. Incomplete applications or applications received without up to date APAR Dossiers, cadre clearance, Vigilance Clearance and Integrity Certificate (duly attested by the officer not below the rank of Under Secretary) will not be entertained. The details regarding the eligibility criteria, educational qualification etc. and Bio-data/Curriculum Vitae Proforma, as mentioned above, can be downloaded from the Central Information Commission's website www.cic.gov.in.

(S K Rabbani)
Deputy Secretary Admir Secretary
Tele: 01 1 252 आयोग

COMU-267050 Commission COMU-267050 Commission वृद्धा गुगनाय माग, मुन्दिका, नई दिल्ली E-mail Id:

केन्द्रीय सूचना आयोग **Central Information Commission** बाबा गंगनाथ मार्ग/Baba Gangnath Marg

मुनिरका/Munirka, नई दिल्ली-११००६७/New Delhi –110067

Dated: 24.03.2022

CIRCULAR

The Central Information Commission, quasi-judicial authority, requires Sr. Principal Private Secretary & Principal Private Secretary on Deputation (ISTC)/ absorption basis and Section Officer & Private Secretary on Deputation (ISTC) basis.

The required qualifications for these posts have been indicated below against each of them :-

Name of the Post (1)

: Sr. Principal Private Secretary

No. of Post(s) a.)

: 03 (01 post on Deputation (ISTC) and 02 posts on Deputation (ISTC)/ absorption basis)

Level in the pay matrix b.)

: Level 12 in the pay matrix

Eligibility C.)

: Stenographers of the Central Government/ state Governments/ Union Territory Administrations/ Public Sector Undertakings/ Universities/ Recognized Research Institutions/ Semi Government or Autonomous

Bodies/Statutory Organizations:-

Holding analogous posts on regular basis in the parent cadre or department; (i.)

With five years' service in the grade rendered after appointment thereto on regular basis (ii.) in Level-11 in the Pay Matrix or equivalent in the parent cadre or department.

Name of the Post (2)

: Principal Private Secretary

No. of Post a.)

: 03 (02 posts on Deputation (ISTC) and 01 post on Deputation (ISTC)/absorption basis)

Level in the pay matrix b.)

: Level 11 in the pay matrix

Eligibility c.)

: Stenographers of the Central Government/ state Governments/ Union Territory Administrations/ Public Sector Undertakings/ Universities/ Recognized Research Institutions/ Semi Government or Autonomous

Bodies/Statutory Organizations:-

Holding analogous posts on regular basis in the parent cadre or department; (i.)

With five years service in the grade rendered after appointment thereto on regular basis (ii.) in the Level-10 in the Pay Matrix or equivalent in the parent cadre or department; or

With six years service in the grade rendered after appointment thereto on regular basis in (iii.) the Level-8 in the Pay Matrix or equivalent in the parent cadre or department.

Name of the Post (3)

: Section Officer

No. of Post(s) a.)

: 08

Level in the pay matrix b.)

: Level 8 in the pay matrix

एस.के. रब्बानी/S.K. RABBANI उप सचिव/Deputy Secretary केन्द्रीय सूचना आयोग Central Information Commission बाबा गंगनाथ मार्ग, मुनिरका, नई दिल्ली Baba Gangnath Marg, Munirka, New Delhi

c.) Eligibility

: Officers of the Central Government or State Government or Union Territories or Public Sector Undertakings or Universities or Recognized Research Institutions or Semi Government or Autonomous Bodies or Statutory Organizations:-

(a.) (i.) Holding analogous posts on regular basis in the parent cadre or department; or

(ii.) With eight years service in the grade rendered after appointment thereto on regular basis in posts in Level-7 in the Pay Matrix or equivalent in the parent cadre or department; and

(b.) Possessing the following Educational Qualifications and Experience, namely:-

(i.) Graduation from a recognized university; and

(ii.) Two years experience in the field of Administration or Finance and/or in dealing with Right to Information matters.

(4) Name of the Post

: Private Secretary

a.) No. of Post(s)

: 08

b.) Level in the pay matrix

: Level 08 in the pay matrix

c.) Eligibility

: Stenographers of the Central Government/ state Governments/ Union Territory Administrations/ Public Sector Undertakings/ Universities/ Recognized Research Institutions/ Semi Government or Autonomous Bodies/ Statutory Organizations:-

(i.) Holding analogous posts on regular basis in the parent cadre or Department; o

(ii.) With five years' service in the grade rendered after appointment thereto on regular basis in posts in Level-7 in the Pay Matrix or equivalent in the parent cadre or department.

General Conditions:

Note: 1:

The departmental officers in the feeder category who are in the direct line of promotion will not be eligible for consideration for appointment on deputation. Similarly, deputationists shall not be eligible for consideration for appointment by promotion.

Note 2: (a.) For the posts of Sr. Principal Private Secretary and Principal Private Secretary:-

period of deputation(including short term contract) including period of deputation (including short term contract) in another ex-cadre post held immediately preceding this appointment in the same or some other organization or Department of the Central Govt. shall ordinarily not to exceed four years.

(b.) For the posts of Section Officer and Private Secretary :-

Period of deputation including short term contract including period of deputation (including short term contract) in another ex-cadre post held immediately preceding this appointment in the same or some other organization or Department of the Central Government shall ordinarily not to exceed three years.

Note 3 : The maximum age limit for appointment by deputation including short term contract एस.के. रब्बानी/S.K. RABSAM be not exceeding 56 years as on the closing date of receipt of applications. उप सचिव/Deputy Secretary

केन्द्रीय सूचना आयोग Central In Phration Community officers from Central or State Governments or Union territories will be बाबा गंगनाथ मार्ग, मुनिरका, नई दिल्ली Baba Gangnath Marg, Munirka, New Dellar

- Application must be sent in the Bio-data/Curriculum Vitae Proforma as per Annexure-I of DoP&T OM No. AB.14017/28/2014-Estt.(RR) dated 02.07.2015 to Deputy Secretary (Admn), Central Information Commission, 5th Floor, Baba Gangnath Marg, Munirka, New Delhi-110067. This proforma can be downloaded from Central Information Commission's website www.cic.gov.in
- Application duly filled in and supported by all relevant documents and envelop should be superscripted: "Application for the post of -----on deputation or deputation (including short term contract) or absorption basis."
- While forwarding applications, the Confidential Reports (Photocopies of the CRs/APARs each page duly attested by the officer not below the rank of Under Secretary to the GOI) for the last five years, Cadre clearance, Vigilance Clearance and Integrity Certificate and Statement showing Major or Minor penalties, if any, imposed during the last ten years, may positively be furnished by the sponsoring authority.
- Applicants will not be allowed to withdraw their candidature at a later date. Incomplete applications or applications received without up to date APAR dossiers, Cadre Clearance, Vigilance Clearance and Integrity Certificate (duly attested each page by the officer not below the rank of Under Secretary) will not be entertained.
- 6. The Officers selected will have the option to draw his/her pay plus deputation (duty) allowance or to have his/her pay fixed in the scale/level of the post in accordance with DoPT O.M. No.2/12/87-Estt (Pay II) dated 29.04.1988, as amended from time to time.
- 7. The last date of receipt of application in the Commission is 45 days from the date of publication of the advertisement in Employment News.

एस.के. रुव्वानी/S.K. RABBANI उप सचिव/Deputy Secretary केन्द्रीय सूचनां आयोग Central Information Commission बाबा गंगनाथ मार्ग, मुनिरका, नई दिल्ली Baba Gangnath Marg, Munirka, New Delhi

BIO-DATA/ CURRICULUM VITAE PROFORMA

1.Name and Address		The state of the s		
(in Block Letters)				
2.Date of Birth (in Christian era)				
3.i) Date of entry into service				
,				
ii) Date of retirement under				
Central/State Government Rules				
4.Educational Qualifications				
5. Whether Educational and				
other qualifications required for				
the post are satisfied. (If any				
qualification has been treated				
as equivalent to the one				
prescribed in the Rules, state				
the authority for the same)				
	uired as (Qualifications/ experience possessed by the officer		
mentioned in the advertisemen	t/ vacancy			
circular				
Essential		ssential		
A) Qualification		A) Qualification		
B) Experience		B) Experience		
Desirable		Desirable		
A) Qualification	<i>F</i>	A) Qualification		
B) Experience		3) Experience		
5.1 Note: This column needs to b	e amplified to	indicate Essential and Desirable Qualifications as		
mentioned in the RRs by the Admini	strative Minist	ry/Department/Office at the time of issue of Circular		
and issue of Advertisement in the En				
5.2 In the case of Degree and Po	ost Graduate C	Qualifications Elective/ main subjects and subsidiary		
subjects may be indicated by the car				
6. Please state clearly whether in the				
made by you above, you meet	The state of the s			
Essential Qualifications and work ex	perience of th	e		
post.				
8				
6.1 Note: Borrowing Departments	are to provid	de their specific comments/ views confirming the		
relevant Essential Qualification/ Wo	rk experience	possessed by the Candidate (as indicated in the Bio-		
data) with reference to the post app				
,	30000000000000000000000000000000000000			

7. Details of Employment, in chronological order. Enclose a separate sheet duly authenticated by your signature, if the space below is insufficient.

Office/Institution	Post held on regular basis	From	То	*Pay Band and Grade Pay/Pay Scale of the post held on regular basis	AND CONTRACTOR OF THE PROPERTY	of (in
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*Important: Pay-band and Grade Pay granted under ACP/MACP are personal to the officer and therefore, should not be mentioned. Only Pay Band and Grade Pay/ Pay scale of the post held on regular basis to be mentioned. Details of ACP/MACP with present Pay Band and Grade Pay where such benefits have been drawn by the Candidate, may be indicated as below;

Office/Institution	Pay , Pay Band, and Grade Pay drawn under ACP / MACP Scheme	From	То	

8.Nature of present employ hoc or Temporary or Question or Permanent 9.In case the present each held on deputation/coplease state-				
a) The date of initial appointment	b) Period of on deputation	c) Name of the office/organization office of the which the belongs.		d) Name of the post and Pay of the post held in substantive capacity in the parent organisation
9.1 Note: In case of Officer should be forwarded by th Vigilance Clearance and Int 9.2 Note: Information und where a person is holding a still maintaining a lien in his				

10. If any post held o	n Deputa	tion in t	he				
past by the applica	nt. date	of retu	rn				
from the last depu	itation a	nd oth	er				
details.			-				
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			1				
			}				
11.Additional details a	bout pre	esent	 				
employment:	•						
Please state whether w	براياسم،	(1.450° N. ■ (1.565 pp.)	1				9
(indicate the name of	vorking u	nder	ľ				
(indicate the name of y against the relevant co	our emp	loyer					
against the relevant co.	iumn)		1				
a) Central Govern							
b) State Government							
			1				
,	ganizatio	on					
d) Government Ur e) Universities	idertakin	g	1				
f) Others							
12. Please state wh	ether y	ou are					
working in the same [Jepartme	ent and	1				
are in the feeder grad feeder grade.	le or fee	eder to				(4)	
			· ·				.
13. Are you in Revised	Scale of	Pay? If					
yes, give the date fr	om which	ch the					
revision took place and a	ilso indic	ate the		· ·			
pre-revised scale	1 - 1						
14.Total emoluments per	month n	low drav	vn	-			
Paris D							ĺ
Basis Pay in the PB	1		Grade Pa	ny	Total En	noluments	
			,		TOTAL EN	noiuments	
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45							1
15. In case the applicant Pay-scales, the latest sal	belongs	to an (Organisation	which is not fo	llowing the Com	C	
Pay-scales, the latest sall enclosed.	ary slip	issued b	y the Organ	nisation showing	nowing the cen	trai Governme	nt
enciosed.					is the following	details may i	be
Basic Pay with Scale of	Dearne	ss Pay/i	nterim	Total Emolum	entc		
Pay and rate of	relief /c	other All	owances		Circs		
increment	etc., (w	ith breal	r-up				
	details)						
		PERSONAL PROPERTY.					_
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26.4							
16.A Additional informat	ion, if ar	ny, relev	ant to the				_
post you applied for in sur	port of	your sui	tability for				
the post.			i	200			
(This among other things ma	ay provid	e inform	ation with	•			
regard to (i) additional a	cademic	qualific	ations (ii)		4 2		
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professional training and (iii) work experience over and above prescribed in the Vacancy Circular/Advertisement)	
(Note: Enclose a separate sheet, if the space is insufficient)	
The candidates are requested to indicate information with regard to; (i) Research publications and reports and special projects (ii) Awards/Scholarships/Official Appreciation (iii) Affiliation with the professional bodies/institutions/societies and; (iv) Patents registered in own name or achieved for the organization (v) Any research/ innovative measure involving official recognition vi) any other information. (Note: Enclose a separate sheet if the space is insufficient)	
17. Please state whether you are applying for deputation (ISTC)/Absorption/Re-employment Basis.# (Officers under Central/State Governments are only eligible for "Absorption". Candidates of non-Government Organizations are eligible only for Short Term Contract) # (The option of 'STC' / 'Absorption'/'Re-employment' are available only if the vacancy circular specially	
mentioned recruitment by "STC" or "Absorption" or "Re-employment"). 18. Whether belongs to SC/ST	
I have carefully gone through the vacancy circul	ar/advertisement and I am well aware that the
information furnished in the Curriculum Vitae duly sunn	

I have carefully gone through the vacancy circular/advertisement and I am well aware that the information furnished in the Curriculum Vitae duly supported by the documents in respect of Essential Qualification/ Work Experience submitted by me will also be assessed by the Selection Committee at the time of selection for the post. The information/ details provided by me are correct and true to the best of my knowledge and no material fact having a bearing on my selection has been suppressed/ withheld.

		(Signature of the candidate	:)
	*	Address	
Date	¥		-

Certification by the Employer/ Cadre Controlling Authority

The information/ details provided in the above application by the applicant are true and correct as per the facts available on records. He/she possesses educational qualifications and experience mentioned in the vacancy Circular. If selected, he/she will be relieved immediately.

- Also certified that;
- i) There is no vigilance or disciplinary case pending/contemplated against Shri/Smt.___
- His/ Her integrity is certified. ii)
- His/ Her CR Dossier in original is enclosed/photocopies of the ACRs for the last 5 years duly iii) attested by an officer of the rank of Under Secretary of the Govt. of India or above are enclosed..
- No major/ minor penalty has been imposed on him/ her during the last 10 years $\underline{\textbf{Or}}$ A list of iv) major/ minor penalties imposed on him/ her during the last 10 years is enclosed. (as the case may be)

Countersigned

(Employer/ Cadre Controlling Authority with Seal)